

the year 2005-06 according to Vision 2020, a document released by hon. Prime Minister in 2008. In contrast, the tariff regulations contain gross negligence, granting indulgence of prudence check of various Central Utilities like NTPC, NHPC, NEEPCO and Power Grid etc. and allowed huge financial largesse with profligacy on various heads of expenses in an arbitrary manner at very low level of operational benchmark and efficiency, giving unprecedented profit and expenses at the cost of common consumers. Central Electricity Regulatory Commission instead of controlling unreasonable expenses of the Central Utilities has justified without looking at consumer's interest. Transmission Tariff of PGCIL for North Eastern Region is already very high. CERC did not try to rationalize, instead allowed enhanced expenses by over 50 per cent, The Regulatory Commission did not make any effort to enforce any benchmark level of efficiency in the operations of the Central Utilities.

**Demand for providing Solar Lanterns in Remote
areas affected by 'Aila' in West Bengal**

SHRIMATI BRINDA KARAT (West Bengal): Sir, I draw special attention of the House towards the islands of Sundarbans, particularly, the remotest islands like Laheripur, Mollkhali, G-Plot, etc. which are totally isolated from the Indian mainland. Left Front Government with assistance from the Central Government took initiative and illuminated most of the islands with solar lights. But, due to the devastating cyclone 'Aila', a large number of solar systems have now become non-functional due to the inrush of saline water inside the houses of the rural people. Most of the people of the above islands have not taken shelter in the relief camps where there is no electricity. In this context, West Bengal Green Energy Development Corporation Limited, a Government organisation has developed special type of high efficient solar lanterns and solar torches. Such lamps are the only lighting source in many of the relief camps now. The cost of one such system is around Rs. 900 only. It will be great help for the people of Sundarbans if large number of such special solar lanterns and solar torches are distributed to the victims of 'Aila' on a war footing basis. Subsequently, the same solar lamps and torches could be given to the girl students of families living in the area to help them study. I appeal of the relevant Central Ministry to make available required funds to this purpose urgently.

**Demand to grant financial assistance to M/s MAS Holding Company
under scheme for Integrated Textile Project**

DR. T. SUBBARAMI REDDY (Andhra Pradesh): Sir, the SITP Scheme which has significantly complimented efforts of the Government of Andhra Pradesh is providing a strong fillip to textile and apparel sector in the State. The Government of Andhra Pradesh has entered into an MoU with M/s MAS Holdings to set up a textile park on 14th December, 2006, at Chintavaram village of Nellore district. The 750-acre park is expected to provide direct employment to 30,000 people, The investment envisaged is approximately US \$ 200 million and expected export revenue will be US \$